

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. 2037

TO BE ANSWERED ON 27.07.2017

Assistance to NGOs

**†2037. SHRI RAM TAHAL CHOUDHARY:
SHRI LAXMAN GILUWA:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the Non-Governmental Organizations (NGOs) which received financial assistance under various sports schemes being implemented in Jharkhand;

(b) the details of funds provided to these NGOs along with the utilization status thereof during the last three years and the current year;

(c) the details of NGOs found involved in the alleged irregularities during the said period along with the reaction of the Government thereto; and

(d) the details of the action taken against the NGOs found guilty?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) & (b): Under the Scheme of Sports and Games for the Disabled, funds were provided to Government/ NGO Schools/ Institutes on the basis of inspection of the work and performance of such NGOs by State/ UT Commissioners for Disabled Persons. The said grant was released to the organizations for

(i) Sports Coaching in special schools and

(ii) Purchase of Consumable/ Non-consumable Sports Equipment in special schools

Financial assistance released by the Ministry to the NGOs of Jharkhand, under the Scheme of Sports & Games for the disabled, during the year 2014-15 and 2015-16 is as under:

Sl No.	Name of Organization	2014-15 (in Rs.)	2015-16 (in Rs.)
1	Zila Vikalang Residential School, Jaihata, Palamau	2,44,301	1,87,099
2	Madhur Muskan, Main Road, Ranchi	3,75,000	0
	Total	6,19,301	1,87,099

The said Scheme has been discontinued from April, 2016. Hence, no grant was released in 2016-17 & 2017-18.

(c): No such irregularities have come to the notice of the Ministry.

(d): In view of the reply at part (c), the question does not arise.
